



H.C.D.—I(a) Continuation Sheet

Sr. No.	Date	Orders
		<p><u>19.04.2000.</u></p> <p>Present : Mr. V.K. Raina for petitioner Mr. Rohit Sharma for State.</p> <p><u>Cri. W.No. 846/96.</u></p> <p>I find no merit in this petition.</p> <p>Dismissed.</p> <p><i>Dalveer Bhandari</i></p> <p>April 19, 2000. Dalveer Bhandari, J. hka</p>